

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 830
(To be answered on the 24th July 2025)**

PARKING FEES AT AIRPORTS

830. THIRU THANGA TAMILSELVAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government is aware of the fact that hefty parking entry and exit fees are being charged on vehicles coming for dropping and picking up passengers at all airports across the country and if so, the details thereof;**
- (b) whether the Government has received any complaints in this regard to withdraw levying of entry/exit fees for those vehicles coming to airport for dropping and picking up passengers; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में शाय मंत्री

(Shri Murlidhar Mohol)

(a): Airports do not impose any charges for vehicles coming for passenger drop-off or pick-up upto specified time limit. However, to prevent congestion and ensure passenger safety, overstay charges are levied at major airports if vehicles remain stationary beyond the specified time limit. This is a standard practice aimed at decongesting the kerbside, followed by airports including those managed by Airports Authority of India (AAI). The measure discourages prolonged halts, facilitates smooth vehicular flow, and plays a vital role in maintaining safety, order, and operational efficiency outside the terminal premises.

(b)&(c): A passenger complaint resolution mechanism is in place, through which complaints are addressed and resolved by the respective airports in a timely manner.
